SAKSOFT LIMITED

Registered Office: 'Sri Ram Nivas', 38, V. K. Iyer Road, Mandaveli, Chennai - 600 028.
Tel.: 91-44-2461 4501, Fax: 91-44-2461 4486, E-mail: complianceofficer@saksoft.co.in Website: http://www.saksoft.com

Public issue of 25,00,00 equity shares of Rs.10/- each, at a premium of Rs.20/- each aggregating Rs.750 lakhs.

This has reference to the Prospectus dated March 15, 2005. Attention of the prospective investors is invited to the following addendum:

Under the caption '**Application under Power of Attorney**' on pg.19 of the Prospectus, the following has been added:

"The company, in their absolute discretion, reserves the right to relax the condition of lodging of the Power of Attorney along with the application form, subject to such terms and conditions that the company/Lead Manager may deem fit."

For Saksoft Limited

Sd/-
Aditya Krishna
Managing Director

Place : Chennai
Date : March 23, 2005

Size: 6x2 sq. cm